

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 180/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Union Oilport Pvt Ltd
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendray Naik	Advocate	9849387366	
Naresh Kumar Sangam	Advocate	9000666072	
Vikram: C. Puttapaga	Advocate	9160876539	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	9542239039	V. Venkata Rami Reddy

ORDER

Learned counsel Mr.Narendar Naik, Mr.Naresh Kumar Sangam and Mr.Vikram C Puttapaga present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy present for Respondent.

Learned counsel appearing for Petitioner filed memo seeking permission to withdraw the petition.

Permission granted.

Petition is disposed of as withdrawn.


MEMBER JUDICIAL